

CIRCULAR

The election process for **DELHI JUDICIAL SERVICE ASSOCIATION** was earlier initiated but only few members applied for the post of Executive Body of the Association. In view of above, the previous Election Commission was of considered view that since sufficient representation is not forthcoming, the time for filing of nominations may be extended. In furtherance of same, the elections for the Executive Body of Delhi Judicial Service Association will be held for the following posts as per schedule detailed below:-


S.No.	Name of the Post	No. of Vacancy
1	President	1
2	Vice President	1
3	Secretary	1
4	Joint Secretary	1
5	Treasurer	1
6	Executive Members	6

S.No.	Purpose	Date
1	Last date of filing Nomination	14.12.2011
2	Last date of scrutiny and withdrawal	17.12.2011
3	Date of Election, if required	21.12.2011

The nominations which were earlier received shall be valid and the concerned officers are not required to fill the fresh nomination form. However they are at liberty to withdraw their nominations which were earlier filed. The venue of election will be Room no. 327, 3rd Floor, Tis Hazari Court Complex, Delhi. Nomination Form is enclosed herewith and may be forwarded to undersigned at Room no. 18, Tis Hazari Courts, Delhi till 05.00 pm on 14.12.2011.

The members who are yet to deposit the annual subscription, may deposit the same with Sh. Anil Kumar Sisodia, Treasurer of the Association (Presently posted as Sr. Civil Judge, North-East Distt.) before 14.12.2011.

Dated: 03.12.2011


(Anoop Kumar Mendiratta)
Spl. Judge, CBI (08), Room no.18
Tis Hazari Courts, Delhi
(Election Commission)

NOMINATION FORM

1. Name of Officer/ Candidate: _____
2. Place of Posting : _____
3. Contact No. / Mobile No. : _____
4. Post (s) applied for : _____

(kindly tick the post applied for)

- | | | | |
|-------|------------------|---|-------------|
| (i) | President | : | (One Post) |
| (ii) | Vice President | : | (One Post) |
| (iii) | Secretary | : | (One Post) |
| (iv) | Joint Secretary | : | (One Post) |
| (v) | Treasurer | : | (One Post) |
| (vi) | Executive Member | : | (Six Posts) |

Proposed by: _____

Seconded by: _____

(Signature of the Candidate)

Place: _____

Date: _____